

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.4790
ANSWERED ON 31.03.2022**

AGGREGATE TECHNICAL AND COMMERCIAL LOSSES

4790. DR. SANJAY JAISWAL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has carried out studies to assess and predict the trajectory of Aggregate Technical and Commercial (AT&C) losses faced by DISCOMs in backward areas of the country;**
- (b) if so, the details thereof, State-wise including Bihar;**
- (c) whether the DISCOMs are still facing losses;**
- (d) if so, whether the losses are in line with the Government's prediction trajectory;**
- (e) if so, the details thereof and the reasons therefor;**
- (f) whether the Government has received a proposal from the State of Bihar regarding constitution of a special committee to study and suggest measures to reduce losses; and**
- (g) if so, the details thereof?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (e) : Power Finance Corporation (PFC) Ltd. conducts a study of the financial condition of Power Utilities every year and publishes a "Report on Performance of State Power Utilities", which also includes the evaluation of the AT&C losses. As per their latest 'Report on Performance of State Power Utilities' for the year 2019-20, the annual Aggregate Technical & Commercial (AT&C) losses for the country was 20.93%. The State-wise and year-wise details of AT&C losses including Bihar are given at Annexure.

The AT&C losses for Bihar stand at 40.38% while the national average for AT&C losses is 20.93%. The reasons for high AT&C losses are mainly managerial deficiencies. The losses are primarily because the tariffs are non-reflective of costs; poor billing and collection efficiencies; non-payment of electricity dues by State Government department; non-payment/short payment by the State Government against the subsidies announced by them. All these aspects are related to deficiencies in governance. Government of India have decided that assistance under the Revamped Distribution Sector Scheme will be conditional on the States and their DISCOMs taking steps to reduce their AT&C losses.

(f) & (g) : No, Sir. No such proposal has been received.

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION
NO. 4790 ANSWERED IN THE LOK SABHA ON 31.03.2022**

State/UT-wise and Year-wise details of AT&C Losses			
	2017-18	2018-19	2019-20
State/UT Sector	22.15	22.57	21.73
Andaman & Nicobar Islands	19.34	23.39	22.71
Andaman & Nicobar PD	19.34	23.39	22.71
Andhra Pradesh	14.26	25.67	10.77
APEPDCL	11.18	18.47	6.64
APSPDCL	16.04	29.66	13.17
Arunachal Pradesh	58.36	55.50	45.71
Arunachal PD	58.36	55.50	45.71
Assam	17.64	20.14	23.37
APDCL	17.64	20.14	23.37
Bihar	33.51	33.30	40.38
NBPDCL	30.46	26.97	29.50
SBPDCL	35.53	37.81	48.64
Chandigarh (Non-Uday UT)	4.00	4.21	4.60
Chandigarh PD	4.00	4.21	4.60
Chhattisgarh	22.50	29.81	23.68
CSPDCL	22.50	29.81	23.68
Dadra & Nagar Haveli	6.55	5.45	3.56
DNHPDCL	6.55	5.45	3.56
Daman & Diu	17.01	6.19	4.07
Daman & Diu PD	17.01	6.19	4.07
Goa	13.52	15.69	13.99
Goa PD	13.52	15.69	13.99
Gujarat	12.96	13.99	11.95
DGVCL	6.60	5.90	6.22
MGVCL	11.73	9.81	11.31
PGVCL	19.64	21.21	19.22
UGVCL	9.32	12.01	6.88
Haryana	21.78	18.08	18.19
DHBVNL	19.16	15.34	16.37
UHBVNL	25.38	22.04	20.68
Himachal Pradesh	11.08	12.46	11.68
HPSEBL	11.08	12.46	11.68
Jammu & Kashmir	53.67	49.94	60.46
JKPDD	53.67	49.94	60.46
Jharkhand	32.48	28.60	36.96
JBVNL	32.48	28.60	36.96
Karnataka	15.61	19.83	17.59
BESCOM	13.17	15.79	17.91
CHESCOM	13.20	20.03	21.72
GESCOM	16.39	27.38	17.87
HESCOM	22.84	24.88	15.31
MESCOM	14.23	18.12	15.33
Kerala	12.81	9.10	14.47
KSEBL	12.81	9.10	14.47
Lakshadweep	19.15	23.33	14.28
Lakshadweep ED	19.15	23.33	14.28
Madhya Pradesh	30.51	36.64	30.38
MPMaKVVCL	39.00	45.05	37.17
MPPaKVVCL	18.69	25.28	20.93
MPPoKVVCL	34.84	40.38	33.89
Maharashtra	14.38	16.23	19.92
MSEDCL	14.38	16.23	19.92

Manipur	27.50	38.17	20.27
MSPDCL	27.50	38.17	20.27
Meghalaya	41.19	35.22	34.32
MePDCL	41.19	35.22	34.32
Mizoram	22.44	16.20	20.66
Mizoram PD	22.44	16.20	20.66
Nagaland	41.36	40.06	52.93
Nagaland PD	41.36	40.06	52.93
Odisha (Non-Uday State)	33.59	31.55	28.94
CESU	35.49	32.49	29.03
NESCO Utility	24.41	24.61	24.45
SOUTHCO Utility	40.66	41.33	36.05
WESCO Utility	34.90	30.88	28.81
Puducherry	19.19	19.77	18.45
Puducherry PD	19.19	19.77	18.45
Punjab	17.31	11.28	14.35
PSPCL	17.31	11.28	14.35
Rajasthan	24.07	28.25	29.85
AVVNL	23.14	23.37	22.08
JdVVNL	23.49	35.20	38.26
JVVNL	25.19	25.73	27.83
Sikkim	32.48	41.83	28.88
Sikkim PD	32.48	41.83	28.88
Tamil Nadu	19.47	17.86	15.00
TANGEDCO	19.47	17.86	15.00
Telangana	19.08	17.80	21.54
TSNPDCL	23.67	26.66	34.08
TSSPDCL	17.16	13.79	15.57
Tripura	30.31	35.49	37.85
TSECL	30.31	35.49	37.85
Uttar Pradesh	37.80	33.19	30.05
DVVNL	38.89	37.12	39.74
KESCO	22.52	16.49	15.49
MVVNL	45.29	40.62	34.14
PaVVNL	25.97	22.27	18.64
PuVVNL	47.89	39.64	34.24
Uttarakhand	16.34	16.96	20.35
UPCL	16.34	16.96	20.35
West Bengal (Non-Uday State)	26.69	23.00	20.40
WBSEDCL	26.69	23.00	20.40
Private Sector	9.36	8.28	8.00
Delhi	9.93	9.17	8.19
BRPL	10.53	9.11	8.15
BYPL	10.83	10.60	8.57
TPDDL	8.39	8.17	7.98
Gujarat	6.53	5.20	4.59
Torrent Power Ahmedabad	7.44	5.81	5.07
Torrent Power Surat	4.43	3.71	3.43
Maharashtra		8.20	9.52
AEML		8.20	9.52
Uttar Pradesh	9.08	9.36	9.76
NPCL	9.08	9.36	9.76
West Bengal	10.74	8.95	9.06
CESC	11.25	9.42	9.30
IPCL	3.20	2.68	6.06
Grand Total	21.50	21.74	20.93
